

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1869
ANSWERED ON:31.07.2015
Safety of Organic Food Items
Nishad Shri Ajay

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has prescribed/proposes to prescribe any guidelines for the standardization, certification and testing of organic food items being sold in the country;

(b) if so, the details thereof and the time by which the said guidelines is likely to be implemented; and

(c) the steps taken/being taken by the Government to ensure genuineness and safety of the organic food items available in the market of the country?

Answer

(a): Yes.

(b) & (c): The Food Safety and Standards Authority of India approved the draft Food Safety and Standards (Organic Food Products) Regulations in its 16th meeting held on 16.01.2015. These standards will be finalised after inviting public/stakeholders' objections and suggestions. With the finalization of these standards and certification of products as 'organic foods' by the Department of Agriculture and Cooperation, it would be possible to increase the safety of such foods.